

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 872 of 2020

IN THE MATTER OF:

Maldar Barrels Pvt. Ltd.

...Appellant

Versus

Pearson Drums & Barrels Pvt. Ltd.

...Respondent

Present:

For Appellant: Mr. Ramji Srinivasan, Sr. Advocate with Ms. Pratiksha Sharma, Mr. Anand Pai, Mr. Kunal Kanungo and Mr. Mayur Khandeparkar, Advocates.

For Respondent: Mr. Jishnu Saha, Sr. Advocate with Mr. Lokenath Chatterjee, Mr. Jaydeb Ghorai and Mr. Uddyam Mukherjee, Advocates.

O R D E R
(Through Virtual Mode)

03.02.2021: Heard Shri Ramji Srinivasan, learned senior counsel representing the Appellant. Also heard Shri Jishnu Saha, learned senior counsel representing the Respondent. Hearing could not be concluded.

Post the appeal 'for hearing' learned counsel for the Appellant in rejoinder on **5th February, 2021 at 2:00 PM** on the top of the list.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Dr. Ashok Kumar Mishra]
Member (Technical)

[Dr. Alok Srivastava]
Member (Technical)

am/gc